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Title: Observation regarding Notices of No-Confidence Motion under Rule 198.

MADAM SPEAKER: Hon. Members, please go back to your seats. I have received notices of No-Confidence Motion. Unless the House is in order, I will not be in a position to bring the notices of No Confidence Motion before the House. I would request all of you to go back to your seats.

...(Interruptions)

12.08 Â½ hrs

At this stage, Shri R. Thamaraiselvan, Shri Kalyan Banerjee, and some other hon. Members went back to their seats.

...(Interruptions)

MADAM SPEAKER: Nothing will go on record.

(Interruptions) â€¡ *

MADAM SPEAKER: Please go back to your seats. Kindly go back to your seats.

...(Interruptions)

12.09 hrs

At this stage, Shri R. Thamaraiselvan, Shri Kalyan Banerjee and some other hon. Members came and stood on the floor near the Table.

...(Interruptions)

MADAM SPEAKER: Please go back to your seats.

...(Interruptions)

MADAM SPEAKER: Let me bring the House to order, please.

...(Interruptions)

MADAM SPEAKER: Please bring the House to order.

...(Interruptions)

MADAM SPEAKER: Please bring the House to order.

...(Interruptions)

MADAM SPEAKER: Please go back to your seats.

...(Interruptions)

MADAM SPEAKER: Please go back to your seats.

...(Interruptions)

MADAM SPEAKER: If the House is not in order, I will not be in a position to take up the notice of No-Confidence Motion.

...(Interruptions)

MADAM SPEAKER: The House stands adjourned to meet tomorrow the 11th of December, 2013 at 11 a.m.

12.10 hrs

The Lok Sabha then adjourned till Eleven of the Clock

on Wednesday, December 11, 2013/ Agrahayana 20,1935(Saka).

* Nineteenth Report was presented to Hon'ble Speaker on 18th October, 2013 under Direction 71A.(1) of the Directions by the Speaker, Lok Sabha, when the House was not in session and the Speaker was pleased to order the printing, publication and circulation of the Report under Rule 280 of the Rules of procedure and conduct of Business in Lok Sabha.

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* Not recorded.